

GOVERNMENT OF INDIA  
 MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 1560**  
 ANSWERED ON- 08/03/2021

**NON-ACTIVE MAJOR AND MINOR PORTS**

1560. SHRI PRASANNA ACHARYA:  
 SHRI PRASHANTA NANDA:  
 SHRI KAMAKHYA PRASAD TASA:  
 SHRI BHASKAR RAO NEKKANTI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the total number of non-active major and minor ports in the country as on date;
- (b) the details of the non-active major and minor ports as on date, State-wise;
- (c) whether there is any proposal/plan/strategy to make such non-active/non-functional major and minor ports active and functional; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR PORTS, SHIPPING AND WATERWAYS  
 (SHRI MANSUKH MANDAVIYA)

(a) & (b) All Major Ports in the country are active Ports. The details of all non active Minor Ports is as under:

State	Total Minor Ports	Non-active
Andaman and Nicobar Islands	24	6
Andhra Pradesh	15	11
Daman & Diu	2	
Goa	5	4
Gujarat	48	28
Karnataka	12	3
Kerala	17	12
Lakshadweep	10	
Maharashtra	48	
Odisha	14	12
Puducherry	3	
Tamil Nadu	17	8
West Bengal	2	2

(c) & (d) Ministry constituted Maritime States Development Council (MSDC) in the year 1997, an apex advisory body for the development of maritime sector and aims to ensure development of Major and Non-Major Ports, in consultation with State Governments, the future development of existing and new Minor Ports by the respective Maritime States either directly or through captive users and private participation. Till date, seventeen meetings of MSDC have been held.

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